

Annexure-7

Name of the corporate debtor: Varsace Apparels Private Limited; Date of commencement of CIRP: 28/01/2026; List of creditors as on: 16/09/2026
List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Commissioner of Commercial taxes	Government of WB	16/02/2026	₹ 1,74,64,350.00	₹ 1,74,64,350.00	Statutory Dues	NA	Nil	Nil	Nil	0.00	0.00	
2	CGST & CX, BBD Bag, 1 division, kolkata north commissionerate	GST	16/02/2026	₹ 1,79,48,967.00	₹ 1,79,48,967.00	Statutory Dues	NA	Nil	Nil	Nil	0.00	0.00	
3	ESI Corporation	Government of India	20/02/2026	₹ 62,450.00	₹ 62,450.00	Statutory Dues	NA	Nil	Nil	Nil	0.00	0.00	
4	WBSEDCL	Government Of West Bengal Enterprise	29/07/2026	₹ 1,14,549.73	₹ 79,622.73	Statutory Dues	NA	Nil	Nil	Nil	0.00	34,927.00	The amount of claim not admitted is relating to CIRP period and the interest has not been categorised as acceptable
				3,55,90,316.73	3,55,55,389.73						0.00	34,927.00	

